

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 120

IA Nos. 1515/2023, 534/2023, 1244/2022,  
308/2021, 794/2022, 795/2022  
in  
C.P. (IB) No. 302(CH)/2019  
(Admitted)

**IN THE MATTER OF:**

Calzini Fashions Limited

...Petitioner

Vs.

Shristi Plywood Pvt. Ltd.

...Respondent

**Under Section:** 9, 54(1), Regulation 10(1) & (2) Liquidation Process Regulation,  
2016, 154(1), 19(2), 66(1), Section 43(1) r/w Section 44(1), IBC  
2016

**Order delivered on 18.04.2024**

**CORAM:**

**SH. UMESH KUMAR SHUKLA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Liquidator : Mr. G.S. Sarin, PCS (Proxy)  
For the Respondent in : Mr. Vaibhav Sahni, Advocate  
IA No. 308/2021  
For the Respondents in : None  
IA Nos. 1515/2023, 534/2023,  
1244/2022, 794/2022, 795/2022

**ORDER**

**IA No. 308/2021**

It is stated by Ld. Counsel for Respondent that he has been recently engaged in this case and he will check whether pleadings are completed or not. It is made clear to Ld. Counsel for Respondent that if the pleadings are not completed, then he is directed to complete the pleadings within two weeks with a copy in advance to the counsel opposite. Rejoinder, if any, be filed within one week thereafter with a copy in advance to the counsel opposite. List on 16.05.2024.

**IA No. 534/2023**

Valuation cost of car has been filed by Ld. Counsel for the Liquidator vide Diary No. 00509/3 dated 19.03.2024. The same is taken on record. There is no representation on behalf of the respondents. Ld. Counsel for the Liquidator is directed to inform the next date of the hearing to all the respondents through email and place a copy of the email on record with an affidavit so that an effective hearing can be taken on the next date of the hearing. List on 16.05.2024.

**IA Nos. 1515/2023, 1244/2022, 794/2022 and 795/2022**

Ld. Counsels for the parties are directed to make compliance of the last order, if any, within one week. List on 16.05.2024.

Sd/-

**(UMESH KUMAR SHUKLA)**  
**MEMBER (T)**  
Preeti

Sd/-

**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**